

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 269 of 2014

**Appeal No. 204 of 2014 & IA Nos. 320, 309 of 2014 & IA
No. 188 of 2015**

Appeal No. 205 of 2014 & IA No. 321 of 2014

Appeal No. 216 of 2015 & IA No. 356 of 2015

Dated: 11th February, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I.J. Kapoor, Technical Member**

Appeal No. 269 of 2014

In the matter of:

Open Access Users AssociationAppellant(s)

Versus

Haryana Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Raunak Jain for
Mr. Buddy A. Ranganadhan and
Mr. Raghu Vamsy
Counsel for the Respondent(s) : Mr. G. Sai Kuma,
Mr. Varun Pathak and
Ms. Sowmya Sai Kumar for R-2

Appeal No. 204 of 2014 & IA Nos. 320, 309 of 2014 & IA No. 188 of 2015

Hisar Industries Association Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur,
Ms. Pallavi Mohan,
Ms. Adrija Das and
Counsel for the Respondent(s) : Mr. G. Sai Kuma,
Mr. Varun Pathak and
Ms. Sowmya Sai Kumar for R-2

Appeal No. 205 of 2014 & IA No. 321 of 2014

Hisar Industries Association Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur,
Ms. Pallavi Mohan,
Ms. Adrija Das, Adv. and
Counsel for the Respondent(s) : Mr. Samir Malik

Appeal No. 216 of 2015 & IA No. 356 of 2015

Faridabad Industries Association Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Raunak Jain
Counsel for the Respondent(s) : Mr. Varun Pathak
Mr. Varun Tankha

ORDER

Mr. Ranauk Jain, learned counsel appearing in Appeal No. 216 of 2015 submits that he is in agreement with the arguments made by Mr. Amit Kapur, learned counsel in Appeal Nos. 204 and 205 of 2015.

Mr. Buddy Ranganadhan, learned counsel for the Appellant in Appeal 269 of 2014 today is unable to argue in the matter.

So, post this batch of Appeals tomorrow i.e. on **12.02.2016** for arguments from Appellant side as well as Respondents' side.

(I.J. Kapoor)
Technical Member
mk/vg

(Justice Surendra Kumar)
Judicial Member